Supplementary Cause List-1 Sr. No.6

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

BA No. 48/2018

Sudeshwar Bhagat

.....Petitioner/Applicant (s)

Through:- Mr. Sumit Nayyar, Advocate

(on video call from residence in Jammu)

V/s

State of J&K

....Respondents (s)

Through:- Mr. Aseem Sawhney, AAG

(on video call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 12.06.2020

Learned counsel for the petitioner submits that a petition bearing CRMC No. 197/2017 pertaining to the same FIR is pending in this Cout and required to be heard together.

List along with CRMC No. 197/2017.

(RAJNESH OSWAL) JUDGE

Jammu 12.06.2020 (Rakesh)